

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:2646
ANSWERED ON:12.03.2010
INVESTIGATION INTO MAJOR MONEY LAUNDERING
Aaron Rashid Shri J.M.

Will the Minister of FINANCE be pleased to state:

- (a) the details of complaints received alongwith action taken thereon by each investigating wing of the Ministry during the last one year;
- (b) whether cases of money laundering, evasion of tax, violation of External Commercial Borrowings (ECB)/Foreign Currency Convertible Bond (FCCB) guidelines, etc. against companies have come up before the authorities;
- (c) if so, the details thereof, company-wise; and
- (d) the action thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

- (a) to (d): The information is being collected and will be laid down on the Table of the House.